

TIMES NATION

THE TIMES OF INDIA | SATURDAY, AUGUST 23, 2025

POLICIES TO ENCOURAGE WOMEN ARMED FORCES, SAYS RAJNATH

ANDHRA CM MEETS SITHARAMAN, SEEKS ADDITIONAL ALLOCATION OF ₹5000CR FOR PENDING PROJECTS

Owner's Name Borrowers of property(ies)	of SARFAESI ACT 2002	B) EMD
	B) Outstanding amount	C) Bid Increase Amount
	C) Possession Date u/s 13(4) of SARFAESI ACT 2002	
	D) Nature of Possession: Symbolic/Physical/Constructive	
av, Chief Manager, Circle Office, Gorakhpur, Mob. : 7400760025		
No. - xxxxxx317118A (IFSC- PUNB0xxxxxx) whereas xxxxxx means six digit Sol ID of Branch		
Parcel of Residential Property situated at Arazai, Jharkhandi, Tukra No.2, Tappa & Tehsil- Sadar Distt- Gorakhpur, measuring 159 sqmtr. in the name of Shiv Baran S/o required through registered Sale deed no. 29.09.2014. Boundaries (as per deed): West- Land of Rampyare, North- House South- Land of Rampyare	A) 21.04.2025	A) Rs. 30,71,000/-
	B) Rs. 3,21,575.83 plus interest as on 31.03.2025, less recovery if any, w.e.f. 01.04.2025 and other charges, as mentioned in Demand Notice	B) Rs. 3,07,100/- C) Rs. 10,000/-
	C) 01.08.2025	
	D) Symbolic	
Parcel of the property consisting of residential land at Arazai no. - 1182 Mi, Mauja- Jungle pa & Pargana- Haweli, Tehsil- Sadar, measuring total land area- 139.40 square metre in the name of Shri Laxman Pathak & Smt Mamta Devi W/O Shri Laxman Pathak mortgaged through Registered Sale deed no. 03.10.2008. Boundaries (as per deed): N.e. Akshaivar S/O Rambali, West- 30.00 ft. Land of Smt Israwati, South- Land of Bharti	A) 04.02.2025	A) Rs. 34,27,000/-
	B) Rs. 5,86,367.09 plus interest as on 31.01.2025, less recovery if any, w.e.f. 01.02.2025 and other charges, as mentioned in Demand Notice	B) Rs. 3,42,700/- C) Rs. 10,000/-
	C) 04.07.2025	
	D) Symbolic	
Parcel of the property consisting land and Arazai No. - 294, Mauza- Milki, Tappa- Pakri, Sidhua Jobna, Tehsil- Padrauna, Distt. - Gorakhpur, measuring total land area- 320 sqmt. in the name of W/o Sh Hari Bahadur Singh mortgaged through Registered Sale deed no. 488/2013 dated 28-01-2013. Boundaries (as per deed): East- Link Road, West- Plot of Subhash Gupta, South- Plot of Subhash Gupta	A) 24.04.2025	A) Rs. 26,84,000/-
	B) Rs. 18,53,490.06 plus interest, less recovery if any, w.e.f. 01.04.2025 and other charges, as mentioned in Demand Notice	B) Rs. 2,68,400/- C) Rs. 10,000/-
	C) 01.07.2025	
	D) Symbolic	
IM Colony, Ravindra Nagar Dhus, Belwa Borrower Late Hari Bahadur Singh S/o Rahul Singh S/o Shri Hari Bahadur Singh, Bujurg, Padrauna, Distt.- Kushinagar, Belwa Mishra, Padrauna, Distt.- Kushinagar,		
branch		
prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions: BASIS" and "WHATEVER THERE IS BASIS" 2- The particulars of Secured Assets specified in the authorised Officer, but the Authorised Officer shall not be answerable for any error, misstatement or in e-auction platform provided at the Website https://www.baanknet.com on above mentioned date /www.baanknet.com & www.pnbindia.in.		
Authorized Officer Punjab National Bank		

floor, Budh Vihar, Taramandal, Gorakhpur-273016 on or before 15 Sept. 2025 till 5.00 PM. Priority would be given to the premises belonging to Public Sector Unit/Govt. Departments (for details please log in on tender section of our web site www.upgbank.com)
Dated: 22-08-2025
Regional Manager-Gorakhpur

PUBLIC ANNOUNCEMENT

Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017

FOR THE ATTENTION OF THE STAKEHOLDERS OF ALLAHABAD INDUSTRIAL DEVELOPMENT CENTRE PRIVATE LIMITED

1. Name of The Corporate Person	Allahabad Industrial Development Centre Pvt. Ltd.
2. Date of Incorporation of Corporate Person	August 19, 2014
3. Authority Under Which Corporate Person is Incorporated/registered	Ministry of Corporate Affairs, Registrar of Companies (ROC) - Kanpur
4. Corporate Identity Number	U74120UP2014PTC065516
5. Address of The Registered Office And Principal Office (if Any) of Corporate Person	1st Floor, Indira Arcade, Near Civil Lines Crossing, 200/45 Mg Road, Prayagraj-01
6. Liquidation Commencement Date of Corporate Person	August 18, 2025
7. Name, Address, E-mail Address, Telephone Number And The Registration Number of The Liquidator	Name: Anil Kumar Address: C-03, 2nd Floor, "Vinayak City Square", 7/9, S.P. Marg, Civil Lines, Allahabad (Prayagraj) Uttar Pradesh-01 E-mail Id Registered with Board: purswanianil@gmail.com E-mail Id For Correspondence with Liquidator: vl.aidcpl@gmail.com Telephone No.: +91 9415306147 Registration No: IBBI/PA-002/IP-N00376/2017-18/11119
8. Last Date For Submission of Claims	September 17, 2025

Notice is hereby given that Allahabad Industrial Development Centre Private Limited has commenced voluntary liquidation on August 18, 2025.

The stakeholders of Allahabad Industrial Development Centre Private Limited are hereby called upon to submit a proof of their claims, on or before September 17, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

In order to get a copy of the relevant forms, you may download the respective forms from the website www.ibbi.gov.in.

Submission of false or misleading proofs of claim shall attract penalties.

For Allahabad Industrial Development Centre Private Limited
Sd/- Anil Kumar Voluntary Liquidator
Reg. No. - IBBI/PA-002/IP-N00376/2017-18/11119
Place: Prayagraj

Date: August 21, 2025

New Delhi: Welcoming Supreme Court directive on Bihar SIR issue, the Congress on Friday said democracy survived a "brutal assault" from the Election Commission of India (ECI), claiming poll body stands "topposed and discredited". Opposition party also hopes this "stern order" from the Supreme Court breaks the ECI's "arrogance" and it stops its nefarious attempts to steal votes and accountability.

The Congress came after the top court ordered the ECI to allow voters to submit their claims through the online portal, besides making physical submissions in the Special Revision (SIR) exercise. The court also ordered the ECI to conduct a fresh poll in the affected constituencies.

A bench of Justices Kant and Joymalya allowed claim forms submitted along with card number and the 11 acceptable documents to be accepted by the SIR. Expressing concern over political parties' forward in filing claims related to the 65 lakh voters, the top court ordered the chief electoral officer of Bihar to implement the proceedings.

Congress general secretary in-charge committee member Jairam Ramesh, said he welcomes the Supreme Court directive. "Democracy survived a brutal assault on Election Commission," he said.

